

Union has agreed to import mango and guava juice from India?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): U.S.S.R. has shown interest in purchasing mango and guava juices from India. Negotiations are continuing.

IMPORT OF TRACTORS

97. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of FINANCE be pleased to state:

(a) whether his Ministry has made an allocation of Rupees eighty lakhs in foreign exchange for the import of tractors for use in Dandakaranya; and

(b) if so, whether the Indian tractor manufacturers are not in a position to meet the demand?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir.

(b) The foreign exchange allocation is for meeting such requirements as cannot be met from indigenous sources.

12 Noon.

STATEMENT RE STARRED QUESTION NO. 181 AND UNSTARRED QUESTION NO. 300 ANSWERED ON THE 1ST MAY, 1963 AND 4TH DECEMBER, 1963 RESPECTIVELY

STAFF CARS IN THE CHARGE OF MINISTRIES

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir, in reply to (i) Starred Question No. 181 by Shri Deokinandan Narayan, answered on the 1st May, 1963 and (ii) Unstarred Question No. 300 by Shri B. N. Bhargava, answered on the 4th December, 1963 information was given to the House in two statements relating to the number of staff cars in the charge of each Ministry and the expenditure incurred on them from year to year. Some of the Ministries have since reported that, unfortunately, the figures given by them need

corrections as some errors had crept in inadvertently due to inclusion of certain vehicles other than staff cars, and to overlapping of data between the Ministries and their attached or subordinate offices. Revised statements have been prepared incorporating the corrections intimated by the Ministries and are laid on the Table of the House. [See Appendix XLVIII. Annexure Nos. 7 and 8 for revised statements.]

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1962-63) OF THE COFFEE BOARD

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy of the Twenty-third Annual Report and Accounts of the Coffee Board for the year 1962-63, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-2940/64].

THE REPORT OF THE JUTE COMMITTEE

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): Sir, I beg to lay on the Table a copy of the Report of the Jute Committee. [Placed in Library. See No. LT-2940/64].

STATEMENT SHOWING ACTION TAKEN OR TO BE TAKEN ON RECOMMENDATIONS OF THE SRIVASTAVA COMMITTEE ON JUTE GOODS

SHRI N. KANUNGO: Sir I also beg to lay on the Table a statement showing the action taken or proposed to be taken by Government on the more important recommendations of the Srivastava Committee on Jute Goods. [Placed in Library. See No. LT-2943/64].

THE CENTRAL SILK BOARD (RECRUITMENT) AMENDMENT RULES, 1964

SHRI N. KANUNGO: Sir, I also beg to lay on the Table a copy of the Ministry of Industry Notification G. S. R. No. 722, dated the 29th April, 1964, publishing the Central Silk Board (Recruitment) Amendment